

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 24.04.2017.

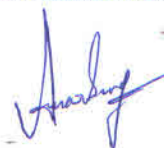
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 21/15	TP 10/17	Hearing	433( e) /433(f)-	M.A. Joseph, Cochin Vs Coral Shelters & Builders Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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① Amar Singh  
8892101459

Petitioner



Counsel for petitioner is present. He is directed to comply the relevant provisions of I&B Code and the rules framed thereunder which are applicable to the facts of this case. After compliance, further steps will be taken in this case.

List it on 20.06.2017. Petitioner is further directed to file two more sets of copies.

  
MEMBER (J)

  
MEMBER (T)